

[Shri R. K. Khadilkar]

- (iv) G.S.R. 643 published in Gazette of India dated the 18th April 1970 containing corrigendum to Notification No. G.S.R. 101 dated the 17th January, 1970. [Placed in Library. See No. LT-3558/70]
- (v) The Customs and Central Excise Duties Export Drawback (General) Twentieth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 660 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3562/70]
- (vi) The Customs and Central Excise Duties Export Drawback (General) Twenty-first Amendment Rules, 1970. (Hindi and English versions) published in Notification No. G.S.R. 661 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3563/70]

Tripura Foodgrains Movement Control Amendment and Sugar Amendment Order

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Tripura Foodgrains Movement Control (No. 2) Amendment Order, 1970 (Hindi version) published in Notification No. G.S.R. 427 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3564/70]
- (2) The Sugar (Price Determination) Third Amendment Order, 1970 (Hindi and English versions) published in Notification No. G.S.R. 644 in Gazette of India dated the 23rd April, 1970, [Placed in Library. See No. LT-3565/70]

12.06 hrs.

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Finance Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 15th May, 1970.

12.07 hrs.

STATEMENT RE: STRIKE BY RAILWAY FIREMEN AT MADRAS

MR. SPEAKER : He may lay it on the Table.

THE MINISTER OF RAILWAYS (SHRI NANDA) : I lay the statement on the Table.

Statement

On the Southern Railway there are two Sectional Unions viz. The All India Loco Running Staff Association and the Southern Firemen's Council which draw their membership from a few categories of Railway staff such as the Loco Drivers, Shunters, Firemen etc. These associations have not been recognised by the Railway Administration in consonance with the accepted policy of the Railways to avoid multiplicity and fragmentation of Unions. There are two recognised Unions on the Southern Railway who represent all categories of Railwaymen on the Southern Railway including the Loco Running Staff.

The unrecognised Sectional Unions on the Southern Railway referred to above have, in the past also, on two occasions (in January and July '68) caused disruption to traffic in pursuance of their demands most of which were already under negotiation with the recognised Unions.

The present agitation started off with a hunger Satyagraha from 4th May '70 to 7th May '70. On the 10th of May 1970, a large number of employees *en masse* presented sick reports to the Loco Foremen concerned,